

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE

26th August, 1985.

NOTIFICATION
(INCOME-TAX)

No. 6374 (F.No.188/1/85-IT(AI)): In exercise of the powers conferred by section 126 of the Income-tax Act, 1961 (43 of 1961), and of all other powers enabling it in this behalf, the Central Board of Direct Taxes hereby makes the following amendment to the Schedule annexed to its Notification No.4944 (F.No.188/8/82-IT(AI) dated 12.10.1982.

1. The entries appearing in Col.Nos.2,3,4,5 & 6 against Sl.No.9 shall be substituted by following entries.
2. The entries appearing in Col.Nos.2,3,4,5 & 6 against Sl.No.9-A are deleted.

SCHEDULE

1.	2.	3.	4.	5.	6.	7.
9.	All employees of North East Frontier Railway who are under the Audit control, of the Financial Adviser and the Chief Accounts Officer, N.F.Railway, Maligaon, Gauhati and the employees of N.F.Railway under the Chief Auditor, North East Frontier Railway, Maligaon, including the cases of the employees in the capacity of Lawyers, Physicians, Architects, Engineers and Chartered Accountants.	I.T.O., D-Ward, Distt.II, Gauhati.	I.A.C. Range-II, Gauhati.	A.A.C., Gauhati (Appeals), Range, Gauhati.	CIT Gauhati,	CIT, NER, Shi- long.

This notification shall take effect from 16th August, 1985.

(R. K. TEWARI)

UNDER SECY, CENTRAL BOARD OF DIRECT TAXES

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Ins. (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
3. Director of D&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
4. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
5. Comptroller & Auditor General of India, New Delhi (20 copies).
6. Bulletin Section of Dte. of Ins. (RS&PR), New Delhi (5 copies).
7. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
8. Shri P.K. Kartha, Jr. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, C.B.D.T., New Delhi.
10. Commissioner of Income-tax, N.E.R., Shillong.
11. I.F.U. (Direct Taxes), New Delhi.
12. Dte. of Ins., Printing & Publications, 2nd Floor, P.O. Bhawan, 316, Zafar St., New Delhi (5 copies).

(ATMA RAM)
SECTION OFFICER
I.T.(AI) SECTION